

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 232 OF 2017 &  
IA NO. 572 OF 2017**

**Dated: 28<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Simran Wind Project Limited .... Appellant(s)  
Vs.  
Tamil Nadu Generation and Distribution Corporation .... Respondent(s)  
Limited & Anr.**

Counsel for the Appellant(s) : Mr. Rahul Balaji  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1  
Mr. Sethu Ramalingam for R-2

**ORDER**

We have heard Mr. Rahul Balaji, learned counsel for the Appellant and Mr. Sethu Ramalingam, learned counsel for Respondent No. 2 for some time.

As agreed by the learned counsel for parties, list the matter for further hearing on **14.03.2019 at 2:30 pm.**

**(S. D. Dubey)  
Technical Member**  
*js/ss*

**(Justice Manjula Chellur)  
Chairperson**